Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No, 125 of 2008 & IA No. 162 of 2008,

Dated: 6th September, 2011.

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

SIEL Ltd. …… Appellant (s)

Versus

P.S.E.R.C. & Ors. ….. Respondent (s)

Counsel for the Appellant (s) : Ms. Anuradha

Counsel for the Respondent (s) : Mrs. Jayshree Anand for R-2
Mr. Sakesh Kumar for R-1
Ms. Ekta Singh

ORDER

Learned Counsel for the Appellant has already filed written submissions. She is directed to serve copy on the other parties.

Post the matter for hearing on **20.10.2011**.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK